

FORM B - PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF NORTH AMERICAN MERCANTILE INDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1 Name of Corporate Debtor	NORTH AMERICAN MERCANTILE INDIA PVT. LTD.
2 Date of incorporation of corporate debtor	10/01/2002
3 Authority under which corporate debtor is incorporated/registered	Incorporated under the Companies Act 1956 and registered with Ministry of Corporate Affairs RoC - Mumbai
4 Corporate Identity No. of corporate debtor	U51505MH2002PTC134513
5 Address of the registered office and principal office (if any) of the corporate debtor	Registered Office as per RoC records: Gala No. 12, Jamnadas Industrial Estate, Opp. Jawahar Talkies, Mulund - West, Mumbai, Maharashtra, India, 400 080
6 Date of closure of Insolvency Resolution Process	18/10/2025
7 Liquidation commencement date of corporate debtor	14/10/2024, (Hon'ble NCLT passed Liquidation Order dated 14/10/2024, Liquidator received order vide email dated 19/10/2024)
8 Name and registration number of the insolvency professional acting as Liquidator	Palak Swapnil Desai, IBBI Regn. No. IBBI/PA-001/IP-P-01517/2019-20/12515
9 Address and e-mail of the Liquidator, as registered with the Board	901, 9th Floor, Park Vistas, Lalubhai Park Road, Near MTNL, Andheri (West), Mumbai-400058. Email: palakdesai77@gmail.com
10 Address and e-mail to be used for correspondence with the Liquidator	901, 9th Floor, Park Vistas, Lalubhai Park Road, Near MTNL, Andheri (West), Mumbai-400058. Email: liq.northamerican@gmail.com
11 Last date for submission of claims	18/11/2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **NORTH AMERICAN MERCANTILE INDIA PRIVATE LIMITED** vide order dated 14/10/2024 (Hon'ble NCLT passed Liquidation Order dated 14/10/2024, Liquidator received order vide email dated 19/10/2024). The stakeholders of **NORTH AMERICAN MERCANTILE INDIA PRIVATE LIMITED** are hereby called upon to submit their claim with proof on or before 18/11/2024, to the liquidator at the address mentioned against item 10. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Sd/-
PALAK SWAPNIL DESAI
(Liquidator in the matter of NORTH AMERICAN MERCANTILE INDIA PRIVATE LIMITED)
IBBI/PA-001/IP-P-01517/2019-20/12515
AFA No: AA1/12515/02/221024/106149
Place: Mumbai, Date 21/10/2024

For Advertising in
TENDER PAGES
Contact
JITENDRA PATIL
Mobile No.:
9029012015
Landline No.:
67440215

E-AUCTION NOTICE
(WET Damaged Plyboards of approx 543 pcs)

E-Auction forms are invited from interested buyers for disposal, strictly on "as is where is" basis, on 'Lumpsum Basis' Damaged Plyboards of approx. 543 pcs belonging to M/s. Greenply Industries Limited (survey handled by: Mack ISLA Pvt Ltd) Salvage of the above materials can be inspected at Mumbai, Maharashtra 21/10/24 to 23/10/24, after taking prior appointment from Mr. Nitin Kumar-8810331841. E-Auction to be held on 24/10/24. For E-Auction forms, Contact Ms. Khushi at Mob:- 9990857386 of

Salvor Settlers Private Limited (Auctioneers)
Address:- 203, 2nd Floor, Usha Kiran Building, Azadpur Commercial Complex, Delhi-110033 or download from website: www.salvorsettlers.com. Last date for submission of E-Auction form is 23/10/24 before 12.30 P.M.

GIFT POWER COMPANY LIMITED (GIFTPCL)

E-Tender Notice for Invitation to Bid for Selection of Contractor for Works on Item Rate Basis

GIFT Power Company Limited invite bids from reputed, qualified, experienced and financially sound Contractor for the following Works:

Name of Works	Estimated Cost	Duration	Online availability of Bid Document	Last Date of Online Bid Submission	Last Date of Physical Bid Submission
Design, Supply, Installation, Testing & Commissioning of Grid Connected Ground Mounted Solar Power Plants at GIFT City. (BID Reference No.:GIFT/ENG/EL/WC/2024/02)	Rs.10.78 Crore (Excluding GST)	06 (Six) calendar Months	21 st October 2024 to 18 th November 2024 up to 17:00 hrs	19 th November 2024 up to 15:00 hrs	20 th November 2024 up to 15:00 hrs

Bid document may be downloaded online from website at <https://tender.nprocure.com>

Tender fee of Bid document is Rs.10,000/- payable in the form of Demand Draft / Banker's Cheque / Pay Order drawn in favor of "GIFT Power Company Limited" payable at Ahmedabad. For further details and updates please log on to our Website www.giftpower.in

Contact Person:
Chief Operating Officer
Tel: 079-61708300 E-mail: contract@giftpower.in

Sd/-
Director & Group CEO

GIFT Power Company Limited (GIFTPCL)
EPS Building no. 49A, Block 49, Zone 04, Gyan Marg, GIFT City, Gujarat, INDIA. Pin-382355.
Tel.: +91 79 61708300, CIN:U74900GJ2008PLC055011

EIKO LIFESCIENCES LIMITED
FEEL THE CHEMISTRY

(CIN: L65993MH1977PLC258134)

Regd off: 604, Centrum, Opp. TMC Office, Near Satkar Grand Hotel, Wagle Estate, Thane West MH 400604

EXTRACT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30-09-2024

Sr. No.	Particulars	Standalone						Consolidated		
		Quarter Ended		Half Year Ended		Year Ended	Quarter Ended		Half Year	
		30.09.2024	30.06.2024	30.09.2023	30.09.2024	30.09.2023	31.03.2024	30.09.2024	30.06.2024	30.09.2024
1	Total Income from Operations	766.98	1,101.26	644.09	1,888.25	1,297.59	2,810.54	628.58	1,101.26	1,929.84
2	Net profit/ (Loss) for the period before tax (before Exceptional and/ or extraordinary items)	28.03	46.13	16.16	74.15	27.03	98.42	35.26	46.13	81.38
3	Net profit/ (Loss) for the period before tax (After Exceptional and/ or extraordinary items)	28.03	46.13	16.16	74.15	27.03	98.42	35.26	46.13	81.38
4	Net profit/ (Loss) for the period after tax (After Exceptional and/ or extraordinary items)	20.81	34.68	12.09	55.49	20.10	75.15	25.78	34.68	60.46
5	Net profit after taxes and share of profit of Associates	-	-	-	-	-	-	2.37	2.45	4.82
6	Total comprehensive Income for the period (Comprising Profit/Loss) for the period (after tax), share of profit of Associates and Other Comprehensive Income (after tax)	20.81	34.68	12.09	55.49	20.10	77.55	28.15	37.13	65.29
7	Paid up equity share Capital	1,287.28	1,287.28	997.95	1,287.28	997.95	1,287.28	1,287.28	1,287.28	1,287.28
8	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance sheet of the previous year.	-	-	-	-	-	3,780.54	-	-	-
9	Basic Earning Per Share (Not Annualised) (EPS in ₹)	0.16	0.27	0.12	0.43	0.24	0.73	0.22	0.29	0.51
9	Diluted Earning Per Share (Not Annualised) (EPS in ₹)	0.16	0.27	0.12	0.43	0.24	0.73	0.22	0.29	0.51

Note

- The above unaudited Standalone and Consolidated financial results for the quarter and half year ended 30th September 2024 were reviewed by the audit committee of the board on 19th October 2024 and thereafter approved by the board of directors of the company at their meeting held on 19th October 2024.
- The above is an extract of the details format of Quarter Ended Results filed with the stock exchange under Regulation 33 of SEBI (listing Obligations and Disclosure Requirements) Regulation, 2015. The full format of the Quarter Ended Financial Results are available on stock exchange website at www.bseindia.com and also on the company's website i.e., www.eikolifesciences.com
- During the period, the company successfully acquired a 25.01% equity stake in Reflux Pharmaceuticals Private Limited ("RPPL"), thereby making it an associate company of Eiko Lifesciences Limited. Additionally, the company has incorporated wholly owned LLP i.e., Eiko Scientific Solutions LLP. As a result, consolidated financial results have been prepared and presented for the Quarter and Half Year ending 30th September 2024. Since this is the first period in which consolidated financial statements are being reported, comparative figures for the previous financial year are not available.

For Eiko Lifesciences Limited
Sd/-
Laxmikant Kabra
Chairman & Director
DIN: 00061346

Date: 19-10-2024
Place: Thane

Chhatrapati Shivaji Maharaj INTERNATIONAL AIRPORT
MUMBAI
1st floor, Terminal 1, Chhatrapati Shivaji Maharaj International Airport, Santacruz (E), Mumbai - 400 099.

EXPRESSION OF INTEREST (EOI)

Mumbai International Airport Limited (MIAL), the concessionaire of CSMA, Mumbai is inviting accredited agencies to submit their EOI for Execution of Various Events throughout year (2025) like Summer Carnival, Flight of Flavours, Freedom Utsav, ONBC & more at CSMA, Mumbai.

Interested agencies are requested to visit the website, www.csmia.adani-airports.com and obtain the EOI documents.

EOI documents shall be available for download from 21st Oct 2024 till 6:00 pm IST on 26th Oct 2024.

OFFICE OF LIQUIDATOR
DEIVAANAI SINTER METALS PRIVATE LIMITED (In Liquidation)
At No. 397, Precision Plaza, 3rd Floor, Anna Salai, Teynampet, Chennai - 600018
Mob: 95000 05659 / E-mail: ebiadivocate@gmail.com

E-AUCTION SALE NOTICE

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF Factory Land and Building and plant and Machinery of Deivaanai Sinter Metals Private Limited (In Liquidation) by the LIQUIDATOR appointed by the National Company Law Tribunal (NCLT), Chennai in IA/2018(CHE)/2024 in CP/595/IB/2017 on 08th October 2024 and in pursuance of order of liquidation of the above Corporate Debtor in MA23 of 2018 in CP/595/IB/2017, under The Insolvency and Bankruptcy Code 2016 and The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

SALE NOTICE

Pursuant to the orders of the NCLT, Chennai, dated 08.10.2024, in IA/2018(CHE)/2024 in CP/595/IB/2017 appointing the undersigned as Liquidator in pursuance of order of Liquidation of the Deivaanai Sinter Metals Private Limited in MA23 of 2018 in CP/595/IB/2017 and BIDS are invited from the interested parties by the undersigned for the purchase of Factory Land and Building, Plant and Machinery description of which are given in the schedule as LOT -I and Lot -II, belonging to M/s.Deivaanai Sinter Metals Private Limited (In Liquidation), having its Registered Office at No.411, 82A, Srinagar Ramnagar, Mettur Dam, Salem, Tamil Nadu, India - 636403, on "AS IS WHERE IS AND WHATEVER THERE IS AND NO COMPLAINT BASIS" under The Insolvency and Bankruptcy Code 2016 and the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

Date of inspection of the Land and Building, Plant and Machinery by prospective bidders **07.11.2024 and 08.11.2024** between 11.00 a.m and 3.00 p.m

Last date & time for submission of online application for bid with **EMD 13.11.2024** on or before 5.00 p.m

DATE & TIME OF E-AUCTION: 15.11.2024
From 11.00 a.m to 12.00 noon
The end time of auction will be extended by 5 minutes each time a bid is made within last 5 minutes of e-auction

DESCRIPTION OF PROPERTIES

Lot No.I: All piece and parcel of Land and Factory Sheds at Survey No. 36/4B1, admeasuring 2 Acres 15 Cents Old Survey No.36/4 in Patta No.510, and 8 cents comprised in Survey No.38/1C3 Periyasathpadi Village, Mettur Taluk, Salem District. (Sale Deed Doc No 3069/2010 and Sale Deed Doc No 4930/2011)

Reserve Price ₹ 5,65,00,000/- Earnest Money Deposit (EMD) ₹ 56,50,000/-

Lot No.II: Plant and Machinery situated at Periyasathpadi Village, Mettur Taluk, Salem District.

Reserve Price ₹ 1,90,50,000/- Earnest Money Deposit (EMD) ₹ 19,05,000/-

Combined bid for Lot I & Lot II alone will be considered for this E-Auction and bid for anyone of the lot alone will not be considered

Bid Increment Amount for Lot I and Lot II: ₹ 2,00,000/- or in multiples thereof

EMD REMITTANCE: Earnest Money Deposit of 10% of the Reserve Price should be remitted through NEFT/RTGS/IMPS. Transfer in favour of Deivaanai Sinter Metals Private Limited (In Liquidation) - Account No.5692781045 with Central Bank of India, Mettur Branch, Salem District. IFSC Code CBIN0282563. The remittance details should be clearly noted in the bid form.

Cheque or Demand Draft shall not be accepted as EMD amount.

For detailed terms and conditions of the sale, please refer to the link provided in <https://www.matexauctions.com> of the service provider; M/s.Matex Net Pvt. Ltd.

Place: Chennai
Date : 19.10.2024

Deivaanai Sinter Metals Private Limited (In Liquidation)

IBBI/PA-001/IP-P00754/2017-2018/11286
Liquidator
Ebenezar Inbaraj

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